

Central Administrative Tribunal  
Jaipur Bench, JAIPUR

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ORDERS OF THE BENCH

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19<sup>th</sup> April, 2011

OA 132/2011

Present: Shri Mahendra Kuldeep, counsel for applicant

Learned counsel for the applicant submits that after filing this OA, subsequent order has been passed by the respondents with regard to appointment on compassionate grounds. He seeks permission to withdraw the present OA to file afresh by taking new grounds. Accordingly, the present OA stands dismissed as withdrawn. The annexures annexed with this OA may be returned to the applicant.



(Justice K.S. Rathore)  
Member (Judicial)

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